

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:817
ANSWERED ON:01.03.2013
SUPPLY OF NATURAL GAS AT APM RATE
Bavalia Shri Kuvarjibhai Mohanbhai

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) Whether in National Capital Territory of Delhi and Mumbai, Compressed Natural Gas at Administered Price Mechanism (APM) rate is allocated for the transportation sector;
- (b) if so, the details thereof;
- (c) whether the State Government of Gujarat has requested the Union Government for allocation of gas from D-6 blocks of Krishna-Godavari basin for the transportation sector in the State; and;
- (d) if so, the details thereof and the action taken by the Union Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAACA LAKSHMI)

- (a) & (b): Yes, Madam. Indraprastha Gas Ltd. (IGL) and Mahanagar Gas Ltd. (MGL) was allocated 2 Million Standard Cubic Meters per Day (MMSCMD) each at Administered Price Mechanism (APM) rate for supply the same as Compressed Natural Gas (CNG) to the transport sector in National Capital Territory of Delhi and Mumbai during 2002 and 2007 respectively.
- (c) & (d): The State Government of Gujarat has requested the Union Government for allocation of APM and KG-D6 gas for transport sector in Gujarat. However, there is no more APM gas available for allocation, and due to fall in production of KG-D6 gas, no new KG-D6 allocation has been possible.